

(iii) "In accordance with the provision of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 4) Bill, 1988, which was passed by the Lok Sabha at its sitting held on the 23rd August, 1988, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

DELHI RENT CONTROL (AMENDMENT) BILL

[English]

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL : Sir, I lay on the Table the Delhi Rent Control (Amendment) Bill, 1988, as passed by Rajya Sabha.

12.03 hrs.

PARLIAMENTARY COMMITTEES

[English]

SUMMARY OF WORK

SECRETARY-GENERAL : Sir, I beg to lay on the Table a copy of the 'Parliamentary Committees (Other than Financial Committees)-Summary of Work' (Hindi and English versions) pertaining to the period of 1 June, 1987 to 31 May, 1988.

(Interruptions)

MR. DEPUTY-SPEAKER : You first go to your seat.

(Interruptions.)

12.03½ hrs

COMMITTEE OF PRIVILEGES

[English]

Second Report

SHRI BIPIN PAL DAS (Tezpur) : I beg to lay on the Table the Second Report (Hindi and English versions) of the Committee of Privileges.

12 04 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

[English]

Thirteenth Report

SHRI BIPIN PAL DAS (Tezpur) : I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

(Interruptions)

MR. DEPUTY-SPEAKER : Now, Matters under Rule 377.

Shri R.P. Panika

(Interruptions)

12.05 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Demand for regular power supply to Mirzapur, Gianpur and Bhadohi in Uttar Pradesh to increase the production of carpets with a view to promote their exports

SHRI UMAKANT MISHRA (Mirzapur) : My parliamentary constituency Mirzapur and Bhadohi are the places